

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 12<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**I.A. No. 158 of 2014  
in  
Appeal No. 27 of 2014**

**Indraprastha Power Generation Ltd.**

**....Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshdari

Counsel for the Respondent(s) : Mr. Amit Kapur and  
Mr. Vishal Anand for BRPL  
Mr. Manu Seshadri for R.1  
Mr. Nishant L.

**I.A. No. 159 of 2014  
in  
Appeal No. 28 of 2014**

**Pragati Power Corporation Ltd.**

**....Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshdari

Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1

**I.A. No. 164 of 2014**  
**in**  
**Appeal No. 32 of 2014**

**Delhi Transco Ltd.**

**... Appellant(s)**

**Versus**

**D.E.R.C. & Ors.**

**....Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshdari

Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1

**ORDER**

We have heard the Learned Counsel for the parties in I.A. No. 158 of 2014 in Appeal No. 27 of 2014, I.A. No. 159 of 2014 in Appeal No. 28 of 2014 and I.A. No. 164 of 2014 in Appeal No. 32 of 2014.

**Order is reserved.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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